

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order H. 25.6.04

Applicant is absent on call. Mr. R.C. Rath, Ld. Standing Counsel for Railways appearing for R-2 and 3 prays for 04 weeks time to file counter. Heard. A.D. returned after service from R-1 who is absent and no step taken to file counter. Time is granted till 23.7.04 to file counter.

20/7/04
REGISTRAR

Counter not filed.

MY
22/7/04

Registrar

Dt. 23.7.04

The learned counsel for respondents prays for time to file counter. Prayer allowed. Time granted till 24.8.04 for counter.

23/7/04
REGISTRAR

Counter not filed.

MY
20/8/04

Registrar

15.12.04

Heard the learned counsel for the applicant, and Shri Ashok Mohanty, learned senior counsel and Shri R.C. Rath, learned standing counsel appearing on behalf of the Respondents on M.A. 992/04 filed by the applicant seeking permission to withdraw the O.A., as his grievance has been redressed by the Respondents' Department. Having heard the learned counsel of both the sides, the prayer for withdrawal of O.A. is allowed and accordingly, the O.A. is disposed of.

M.A. 992/04 is also disposed of accordingly.

21/12/04
Registrar (S)

13/12/04
Vice-Chairman